GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

RAJYA SABHA

UNSTARRED QUESTION NO. 3073 ANSWERED ON-20/08/2025

Recruitment exams conducted by Delhi and Central universities

3073 # Shri Ramji Lal Suman:

Will the Minister of *EDUCATION* be pleased to state:

- (a) the details of appointments made through recruitment examinations conducted by Delhi and Central University during last five years;
- (b) whether employees working on contract for 10 to 20 years were not given any priority in recruitment examinations conducted;
- (c) the provision for regular appointment of contractual employees in University and the number of contract employees who have been appointed under this provision in five years;
- (d) the number of contract employees working in University for more than five years whose service has been terminated; and
- (e) whether appointments were made by arbitrarily setting the standards of experience?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUKANTA MAJUMDAR)

(a) to (e): The Central Universities including University of Delhi are statutory autonomous organization established under the respective Central Acts of Parliament and governed by the provisions of Acts, Statutes and Ordinances made thereunder. The University is competent to take decision on its administrative and academic matter including recruitment examination and frames recruitment rules with the approval of its statutory body such as Executive Council, Academic Council etc. The details of appointment made through recruitment examinations are maintained at institution level. The University of Delhi has informed that it provides relaxation/preferences to contractual employees such as age relaxation in respect of upper age limit, additional credit/marks in recruitment examination based on number of years of experience; however the appointments are made on the basis of procedure given in the relevant recruitment rules framed in line with the guidelines of nodal agencies like UGC and AICTE, duly approved by its statutory bodies. Engagement of individuals on contract is a short term stop gap arrangement adopted by Central Universities including University of Delhi to address staff shortage.
